

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.233 OF 2020

PETITIONER:

N.SUDHEENDRAN, S/O NEELAKANDAN, AGED 78 YEARS,
EDAVILAKATHU VEEDU, VANCHIYOOR P.O
KATTAPARAMBU,
ALAMCODE, THIRUVANANTHAPURAM-695 102,
PRESENTLY RESIDING AT
KARIMPARAVILA VEEDU, KOTTIYODE, ATTINGAL,
THIRUVANANTHAPURAM-695 101

BY ADV.LATHEESH SEBASTIAN

RESPONDENTS:

1. THE STATE OF KERALA,
REPRESENTED BY SECRETARY EXCISE DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM-695001
2. COMMISSIONER OF EXCISE,
EXCISE COMMISSIONERATE,
THIRUVANANTHAPURAM-695001
3. DEPUTY EXCISE COMMISSIONER,
EAST FORT, FORT P.O.,
THIRUVANANTHAPURAM-695023
4. EXCISE INSPECTOR, EXCISE CIRCLE OFFICE,
ATTINGAL P.O., ATTINGAL,
THIRUVANANTHAPURAM-695 101
5. ATTINGAL CLUB,
KOTTIYODE ROAD, ATTINGAL P.O,
ATTINGAL, THIRUVANANTHAPURAM - 695 101,
REPRESENTED BY ITS SECRETARY

R1-4 BY SRI.T.S.SYAMPRASANTH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J

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WP(C) TMP NO.233 OF 2020

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DATED THIS THE 30th DAY OF APRIL, 2020

ORDER

Government Pleader to get instructions.

Post after vacation.

Nsd

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS

EXHIBIT-P1 - TRUE COPY OF THE RELEVANT PAGES OF THE MEMORANDUM OF ASSOCIATION OF 5TH RESPONDENT CLUB.

EXHIBIT-P2 - TRUE COPY OF THE FINAL REPORT IN CRIME NO.63/2015 OF CHIRAYINKEEZHU EXCISE RANGE.

EXHIBIT-P3 - TRUE COPY OF THE REPRESENTATION OF THE PETITIONER DATED 25-02-2020